

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 48 of 2019

Aruna Kumari

--- --- Petitioner

Versus

Arunodaya Kumar & others

---Opposite parties

CORAM : Hon'ble Mr. Justice Aparesh Kumar Singh
Through: Video Conferencing

For the Petitioner

: None

For the Opp. Party No.1

: Mr. Mukesh Kumar, Advocate

05/26.06.2020

Mr. Lalan Kumar Sinha, learned counsel for the petitioner has not appeared even on the revised call through Video Conferencing, though link was sent to him. Learned counsel for the opposite party no. 1 Mr. Mukesh Kumar is present through Video Conferencing. He submits that the instant petition seeking transfer of a criminal case under Section 24 of Civil Procedure Code is not maintainable.

Be that as it may, matter is adjourned to next Friday by way of last indulgence.

(Aparesh Kumar Singh, J.)

jk/